

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4044
TO BE ANSWERED ON 10.08.2017

WAGE PAYMENT TO MGNREGS WORKERS

4044. SHRI MALLIKARJUN KHARGE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the percentage of administrative charges proposed to be paid to Cooperative and other Institutions engaged in wage payment to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers;
- (b) the time by which the charges are likely to be paid to those Institutions;
- (c) whether State Governments have made any submission in this regard; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): As per the guidelines issued by Department of Expenditure, transaction charges and cash-out incentives in respect of DBT transactions under MGNREGA routed through the National Payment Corporation of India (NPCI) are considered by the Ministry for reimbursement.
